

6

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/06/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :


PETITION NUMBER : CP/16/2016

NAME OF THE PETITIONER(S) : S. ALAGURAJAN

NAME OF THE RESPONDENT(S) : M/s CHERAN HOTELS PVT LTD + 11

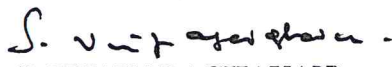
UNDERSECTION : 241/242

S.No.	Name (in Capital)	Represented by	Signature
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- |    |  |                             |   |
|----|--|-----------------------------|---|
| 1. | S. ARAVINDAN<br>Counsel for Petitioner | Counsel for 1, 2, 8 & 9     |  |
| 2. | Cibi Vishnu<br>T.V.P. Saivihar         | Counsel in<br>Petition      | T.V.P. Saivihar   |
| 3) | K. RAMASAMY &<br>G.V. MOHAN KUMAR      | Counsel to Respondent No. 7 | G.V. Mohan Kumar  |
| 4. | K. RAMESH<br>Perkamalingam Associates  | Counsel for R4              | K. Ramesh   |

**ORDER**

Mr. T.V.P. Saivihari, Counsel for Petitioner present. Mr. S. Aravindan, Counsel for R-1, R-2, R-8 and R-9 present. Mr. K. Ramesh, Counsel for R-4 present. Mr. G.V. Mohan Kumar, Counsel for R-7 present. Counsel for Petitioner pressed hard for interim relief contained at sub para (c) of para (B). Counsel for Respondents 8 and 9 objected for grant of relief on the ground that the issue relating to the admission of CP is yet to be decided. Therefore, he prayed that the interim relief cannot be granted. However, the interim relief is only pertaining to the statement of receipt and utilization of money from 01.04.2016 till the date of filing of the petition. We direct the 1<sup>st</sup> Respondent Company to furnish the statement of receipt and utilization of money from 01.04.2016 till the date of filing of the petition by providing a copy to the other side on the next date of hearing. This shall be without prejudice to the rights and contentions of the Respondents. **Put up on 14.07.2017 at 10.30 A.M.**

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)